

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	TCP/55/KOB/2019
SECTION	241-242 C/ACT
NAME OF PARTIES	SAJAN K THOMAS & 3 OTHERS V/S PARAGON POLYMER PRODUCTS PVT LTD & 5 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	AKHIL SURESH & HARI KUMAR G NAIR.
RESPONDENTS ADVOCATE/ PROFESSIONAL	JOSEPH KODIANTHARA , SANTHOSH MATHEW, VIJAY V PAUL.

27 May 2024

O R D E R

IVNP/03/KOB/2022 in TCP/55/KOB/2019

None appears on behalf of the Intervening Petitioner.

List this matter along with TCP/55/KOB/2019.

TCP/55/KOB/2019

Learned Counsel, Mr. Akhil Suresh appears physically on behalf of the Petitioner. Learned Senior Counsel, Mr. Vijay V Paul appears physically on behalf of the Respondents.

Both sides submits that the Joint Memo filed by the Counsel for the Applicant and Counsel for Respondents is filed and the same is on record. The Joint Memo reads as under : -

(2)

“The Counsel for the Petitioners and Respondents jointly submits that the Parties have jointly appointed Hon’ble Justice (Retd.) Mr. Kurian Joseph (Retired Justice of the Supreme Court of India), to act as a mediator to settle all pending disputes amongst the Appellants and the Respondents. The mediation process has commenced and is ongoing and shall be completed in a time bound manner. In light of the above, it is humbly requested that the matter may be adjourned.”

Counsels for both sides are directed to place on record the report of the Mediator within a period of 3 months.

Registry is directed to list this matter on **27.09.2024**

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**